

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5725  
ANSWERED ON:10.05.2012  
SALE OF PACKAGE FOODS  
Singh Shri Brij Bhushan Sharan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways had previously allowed the sale of packaged food at miscellaneous goods stalls located at Railway stations and which have now been totally withdrawn;
- (b) if so, the reasons therefor;
- (c) whether the income of the Railways is likely to be affected as a result of the said withdrawal;
- (d) if so, the year-wise details of the increase or loss in income of the Railways since the withdrawal of said permission;
- (e) whether the allocation of food stalls at Railway stations is also likely to be stopped as a result of the said withdrawal; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) and (b): Yes, Madam. The permission for sale of eatables, beverages including packaged drinking water which was introduced in 2007, has been withdrawn in July, 2009 only for newly allotted units prospectively. The existing Miscellaneous Article Stalls have been allowed to continue the sale of such items as per contractual provisions. The instructions were issued at the time when catering was managed by Indian Railway Catering and Tourism Corporation (IRCTC) with a view to avoid duality of pricing from Miscellaneous stalls which were managed by Zonal Railways.

(c) and (d): The information is being collected and will be laid on the Table of the House.

(e): No, Madam.

(f): Does not arise.